

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 9

IA 1749/2024 in C.P. (IB)/292(MB)2017

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 18.04.2024

NAME OF THE PARTIES: **EDELWEISS ASSET RECONSTRUCTION**
COMPANY LTD. VS BHARATI DEFENCE
& INFRASTRUCTURE LTD.

Section 9 of the Insolvency & Bankruptcy Code, 2016

ORDER

IA No. 1749/2024 –

1. Mr. Gaurav Joshi, Senior Counsel i/b Desai & Diwanji appeared for the Applicant.
2. Mr. Pulkit Sharma, Advocate a/w Mr. Naman Kamdar, Advocate appeared for the Liquidator.
3. Registry is directed to issue notice to Respondents to file reply within 2 weeks.
4. List this IA on **01.05.2024** for hearing.

Sd/-
PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-
JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)